

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/2078/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 30th March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2022/328 dtd. 28.03.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 30.03.2022**, has been granted. The Counsellor shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/2079/A, dated 30.3.2022

Copy to

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao